

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 213 of 2013, 214 of 2013, 226 of 2013 and 227 of 2013**

**Dated: 13<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**M/s. Jindal Steel and Power Ltd. ... Appellant(s)**

**Versus**

**Chhattisgarh State Electricity  
Regulatory Commission ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandra &  
Ms. Ranjitha Ramachandran**

**Counsel for the Respondent(s) : Mr. C.K. Rai for respondent**

**ORDER**

We have heard learned counsel for the appellant.

Post the matter for further hearing on **7<sup>th</sup> March, 2014.**

**(Justice Surendra Kumar)  
Judicial Member  
rkt**

**(Rakesh Nath)  
Technical Member**